

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4131
ANSWERED ON:03.08.2009
WI-FI ACCESS SYSTEM
Singh Shri Rakesh

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether there are incidents where Wi-Fi access system was misused by anti-social elements in the country;
- (b) if so, the details thereof;
- (c) whether the Government proposes to regulate the said system; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

(a) & (b) Yes, Sir. It has been found that Wi-Fi Access Zones/Systems have been mis-used by anti-social elements some times. Specific instances include, sending of emails, post Ahmedabad blast (July, 2008) and Delhi blast (September, 2008).

(c) & (d) Department of Telecom has issued instructions in February, 2009 to all licensed Telecom and Internet Service Providers, to implement a system of user Login ID (Identification) and password to secure Wi-Fi access, under de-licensed frequency band. The Service Providers will ensure unique user Login ID and password for all the subscribers with central authentication mechanism as per prescribed procedure, for secure use of Wi-Fi. Further, considering the possible exploitation of vulnerabilities in Wi-Fi. Zones by anti-social elements, Ministry of Home Affairs has issued advisory to all the Ministries of the Central Government as well as State Government/UT Administrations.